

For Immediate Release

Information note to the press (Press Release No 27 /2013)

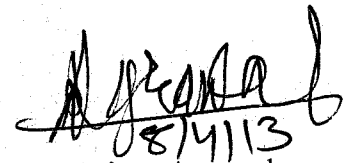
TELECOM REGULATORY AUTHORITY OF INDIA

Extension of date for receipt of comments on TRAI's consultation paper on "Issues relating to Media Ownership"

New Delhi, 8th April 2013 : The Telecom Regulatory Authority of India (TRAI) released a consultation paper on "Issues relating to Media Ownership" on 15th February, 2013, inviting written comments from the stakeholders by 8th March, 2013 and counter-comments by 15th March 2013, which were later extended, on the request of the stakeholders, to 8th April 2013 and 15th April 2013 respectively.

2. On request of the stakeholders, the last date for receipt of written comments has been further extended up to 22nd April, 2013 and counter-comments, if any, by 29th April 2013. The comments / counter comments may be sent, preferably in electronic form to Mr Wasi Ahmad, Advisor (B&CS), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg, New Delhi – 110 002, on the e-mail address advbcs@traigov.in / traicable@yahoo.co.in.

3. The Authority has also decided that no request for any further extension of time for submission of comments /counter-comments shall be entertained.


8/4/13
Rajeev Agrawal
Secretary, TRAI